

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 15**

**IA 1446/2024 (NEW IA) IN C.P. (IB)/1082(MB)2022**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **DBS BANK INDIA LIMITED VS MR. VICKY  
SUKANRAJ SHAH**

Section 95(1) of the IBC and Rule 11 of NCLT, 2016

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**ORDER**

Adv. Durgaprasad for the Applicant is present.

**IA 1446/2024**

The connected matter is posted on 10<sup>th</sup> April, 2024. List this matter on Board on  
**10.04.2024.**

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**

Rehan Shaikh